Citizen's Charter - Reserve Bank of India (RBI)

Financial Markets Regulation Department (FMRD)			
Financial benchmark administrator			
	Authorisation to Financial Benchmark		
147	Administrator to administer non-significant	30	<u>PRAVAAH</u>
	benchmark		
148	Authorisation to Financial Benchmark	30	PRAVAAH
	Administrator to administer significant benchmark	30	INAVAAII
Market Infrastructure Institutions			
149	Authorisation to operate an Electronic Trading	45	PRAVAAH
	Platform	70	INAVAAII
Membership management in RBI Market Platform			
150	NDS-Call (grant of new membership, termination		
	of membership and change of name of existing	7	<u>PRAVAAH</u>
	members)		
151	NDS-OM (grant of new membership, termination		
	of membership and change of name of existing	30	<u>PRAVAAH</u>
	members)		
Approval to Exchanges			
152	Approval for introducing instruments / products		
	regulated by RBI under Chapter III D of the RBI	45	<u>PRAVAAH</u>
	Act, 1934, on recognised exchanges		